Title: Need to pay legitimate price for the land acquired for solid waste management project and infrastructure development undertaken by NBCC in Pandori Mehatma Village Hoshiarpur Parliamentary Constituency and make it operational.

SHRIMATI SANTOSH CHOWDHARY (HOSHIARPUR): The solid waste management project at Pandori Mehatma Village in Sham Chaurasi Vidhan Sabha which falls in my Hoshiarpur Parliamentary Constituency is lying idle even after three years of the completion of project. The National Building Construction Co-operation had set up the infrastructure at a cost of Rs. 2.12 crore and handed it over to Municipal body of Sham Chaurasi Alawalpur and Adampur but neither the land has been transferred to civic bodies nor the legitimate price was given to the Pandori Panchayat. The machines fitted in the building are rusting. The electricity has been disconnected. Vermiculture component of the scheme has also been a non-starter. I request the Government through you Madam to take suitable steps to make the project functional.